

GOVERNMENT OF ASSAM
LEGISLATIVE DEPARTMENT:::LEGISLATIVE BRANCH
DISPUR :: GUWAHATI-6.

ORDERS BY THE GOVERNOR
NOTIFICATION

Dated Dispur the 28th December, 2018.

No. LGL 165/2018/7 : In exercise of the powers conferred by rule 16 of the Assam State Legal Services Authority Rules, 1996(as amended) and in supersession of this Department's earlier notification No. LGL 87/2006/39 dated 29th May, 2009 except as respects things done or omitted to be done before such supersession, the Governor of Assam is hereby pleased to notify the upper limit of annual income of a person from all sources which shall not exceed Rs. 3.00 lakh (Rupees Three lakh) only for entitling him to legal services under clause (h) of section 12 of the Legal Services Authorities Act, 1987 (Act No. 39 of 1987).

This notification shall come into force on the date of its publication in the Official Gazette.

Sd/- **S.M. Buzar Baruah,**
Commissioner & **Secretary** to the Govt. of Assam,
Legislative Department.

Memo No. LGL 165/2018/7-A
Copy forwarded to :-

Dated Dispur the 28th December, 2018.

1. The P.S. to Hon'ble Chief Minister, Assam for favour of kind information of the Hon'ble Chief Minister.
2. The P.S. to the Hon'ble Chief Justice, Gauhati High Court, Guwahati-1 for favour of kind information of his Lordship.
3. The P.S. to Hon'ble Minister, Legislative, Assam for favour of kind information of the Minister, Legislative Department.
4. The P.S. to the Chief Secretary to the Government of Assam for favour of kind information of the Chief Secretary.
5. The Registrar General, Gauhati High Court for favour of kind information.
6. The Member Secretary, Assam State Legal Services Authority, Gauhati High Court Campus, Guwahati-1 with reference to his letter No. ASLS 154/2018/3352 dated 14th September, 2018.
7. All Deputy Commissioners.
8. All District & Session Judges.
9. All Sub-Divisional Officers (Civil).
10. All Sub-Divisional Judicial Magistrates.
11. The Under Secretary to the Govt. of India, National Legal Services Authority, 12/11 Jam Nagar House, New Delhi- 110011 for information.
12. The Accountant General (A&E), Assam, Maidamgaon, Beltola, Guwahati-29.
13. The Director, Assam Govt. Press Bamunimaidan, Guwahati-21 for publication of the Notification urgently in the Official Gazette and to supply 400 (Four hundred) spare copies to this Department.

By order etc.,

(Signature)
28/12/18

Commissioner & Secretary to the Govt. of Assam,
Legislative Department.

A. Kalita